

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	CP(IBC)/06/KOB/2023
SECTION	SEC. 7 IBC
NAME OF PARTIES	DHANLAXMI BANK LTD V/S JATAYUPARA TOURISM PVT LTD.
PETITIONERS ADVOCATE/ PROFESSIONAL	KARUNAKARAN & ASSOCIATES.
RESPONDENTS ADVOCATE/ PROFESSIONAL	SANKAR P PANICKER, SIDHARTH A MENON, MUHAMMED ALJUQ A, V AJAKUMAR.

23 April 2024

ORDER

CP(IBC)/06/KOB/2023

At the request of the parties, list this matter on **01.05.2024**

IA(IBC)/188/KOB/2023 in CP(IBC)/06/KOB/2023

Respondents are represented by Learned Counsel, Mr. K V Krishnakumar (physically appeared) and Learned Counsel, Mr. Sidharth A Menon (through virtual mode). Learned Counsel, Mr. Sankar P Panickar appears physically on behalf of the Applicant and expressed his desire to withdraw the Present IA unconditionally. Permission is granted. Accordingly, this IA bearing No. 188/KOB/2023 **is dismissed as withdrawn.**

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**